COURT-I

IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

APPEAL NO. 167 OF 2016 & IA NO. 352 OF 2016

Dated: 6th December, 2017

Present: Hon'ble Mr. I. J. Kapoor, Technical Member

Hon'ble Mr. Justice N. K. Patil, Judicial Member

In the matter of:

Punjab Energy Development Agency (PEDA) Appellant(s)

Vs.

Punjab State Electricity Regulatory Commission & Ors. Respondent(s)

Counsel for the Appellant(s) : Mr. Aditya Grover

Counsel for the Respondent(s) : Mr. Sakesh Kumar for R-1

Ms. Neha Garg for R-2

Mr. Tajender Joshi for R-3

ORDER

At the request of learned counsel for the parties, the matter is adjourned to **09.01.2018.**

(Justice N. K. Patil) Judicial Member (I.J. Kapoor) Technical Member

ts/tpd